

Shri Manubhai Shah: About one year to eighteen months generally.

Shri Ram Krishan Gupta: What are the selected industries for which relaxation has been made upto Rs. 19 lakhs?

Shri Manubhai Shah: Ancillary industries of the major industries such as machine tools, automobiles and various other types of high priority items.

Shri Tangamani: How many instalments are left for instalment payment under this concession?

Shri Manubhai Shah: There are no special instalments being left as concessional payments. There are certain broad rules. But what is allowed is this. Instead of 20 per cent. or 30 per cent. advance security, they have only to place five to thirteen per cent. as deposit.

श्री विभूति मिश्र: श्री माननीय मंत्री जी ने बताया कि दस लाख तक लिमिट को बढ़ा दिया गया है एसिलरी इंडस्ट्री के लिये। मैं जानना चाहता हूँ कि सरकार ने अपनी एक्सचेंज में से कितना रुपया सके लिये निकाल दिया है ताकि छोटी छोटी जो इंडस्ट्री लगाना चाहें, उनको एक्सचेंज मिल सके ?

श्री मनुभाई शाह : इससे जो जब्त दिया गया है उसका कोई ताल्लुक नहीं है। पांच लाख तक हमारी इंडस्ट्री की व्याख्या है और दस लाख तक की एसिलरी इंडस्ट्री के लिये थी। हमने कुछ रिलक्मेशन किया है एसिलरी इंडस्ट्री के कम में और उनकी कपिटल मोबिलिटी को दस लाख कर दिया है और उसके लिये यह तजवीज है।

Lalbbhai Patel Nagri Mining, Dandeli

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*1940. { **Shri T. B. Vittal Rao:**
Shri Muhammed Elias:

Will the Minister of Labour and Employment be pleased to state:

(a) whether two thousand workers of Lalbbhai Patel Nagri Mining, Dandeli has been on strike since 11th April, 1981;

(b) if so, what are the main demands of the workers;

(c) whether conciliation proceedings have been held with Karnatak Manganesse Mines Workers Union; and

(d) if so, what is the result?

The Deputy Minister of Labour (Shri Abid Ali): (a) 1600 workmen of Nagri Mining Co. (P) Ltd, Dandeli went on strike from the 11th April, 1981.

(b) The demand was for reinstatement of the Supervisor of the mine, who had been dismissed by the Company for misconduct etc.

(c) and (d). As a result of the efforts made by the Conciliation Officer concerned a settlement was arrived at between the parties and the strike was called off on the 24th April, 1981.

Shri T. B. Vittal Rao: May I know whether the conciliation officer received any representation before the 11th April. What was the time-lag between his going for conciliation and the receipt of the representation?

Shri Abid Ali: A representation was received from the union but not in this connection. That was with regard to other matters. He has fixed conciliation to be held on the 27th of April.

Indian News Service

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*1942. { **Shri P. G. Deb:**
Shri Arjun Singh Bhaduria:

Will the Minister of Information and Broadcasting be pleased to state:

(a) whether a new news agency

named Indian News Service has been started in New Delhi;

(b) if so, what are its terms and constitution;

(c) whether it is a fact that this news agency has concluded a pact with a foreign agency to circulate its news in India; and

(d) whether it is not against the policy of the Government of India to do so?

The Parliamentary Secretary to the Minister of Information and Broadcasting (Shri A. C. Joshi): (a) Yes, Sir.

(b) It is a public limited company registered under the Companies Act, 1956. Its objects enumerated in its Memorandum of Association *inter alia* include:—

(i) carrying on the business of news agency to collect and transmit news, to enter into arrangements with publishers of any newspapers, weeklies or journals and with any other person or persons for supplying them news.

(ii) entering into agreements or arrangements with any news agency or organisations or institutions for collection and supply of news and to arrange for the distribution of news to any person or persons.

(c) Yes, Sir. All news agencies have arrangements with foreign agencies for coverage of International news.

(d) No, Sir.

Shri P. G. Deb: May I know the name of the foreign news agency and also its country?

Dr. Keskar: I think it is United Press International with whom they have some arrangements.

Shri S. M. Banerjee: I want to know which of the newspapers are con-

nected with the news services and whether they fulfil all the conditions laid down by the Government before permission was granted?

Dr. Keskar: It is obvious that facilities would not have been granted unless they fulfilled the minimum conditions. As for the newspapers, I have not got them here but I can provide the hon. Member with the full prospectus and memorandum regarding this question.

Mr. Speaker: It may be placed on the Table of the House or in the Library so that it may be available to all hon. Members.

श्री भक्त बर्ज़न : जहाँ पहले एक समाचार समिति थी, वहाँ उस के बाद श्रार समाचार समिति बन रही है। मैं जानना चाहता हूँ कि इस के बारे में गवर्नमेंट का क्या रुख है कि अधिक से अधिक संख्या में उन को प्रोत्साहन दिया जाना चाहिये ?

डा० केसकर : गवर्नमेंट का कोई रुख नहीं है इस मामले में। गवर्नमेंट खाली इतना ही चाहती है कि जब कभी कोई न्यूज एजेंसी बने वह जो माटे सिद्धान्त हैं या जो नियम बनाये गए हैं, उन के अनुसार, बने। समाचार समितियों का तम्बर महदूद करना गवर्नमेंट के लिए सम्भव नहीं है।

श्री भक्त बर्ज़न: क्या गवर्नमेंट के ध्यान में यह बात आई है कि भारतीय भाषाओं के समाचार देने के लिए एक नई समिति बनाने का प्रयत्न किया जा रहा है और अगर आई है तो क्या गवर्नमेंट इस बारे में कोई सहायता देने का कृपा करेगी ?

डा० केसकर : माननीय सदस्य की मालम है कि गवर्नमेंट न्यूज एजेंसी की सहायता नहीं देती है क्योंकि अगर दे तो लोग कहेंगे कि गवर्नमेंट इस को सबसि-डाइज कर रही है।